

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

O.A. NO: 39/90
T.A. NO:

199

(6)

DATE OF DECISION 1.7.92

Shri M.K. Patki

Petitioner

Shri S.P. Saxena

Advocate for the Petitioners

Versus

Divisional Railway Manager,
South Central Railway,
Hyderabad and others. Respondent

Shri J.G. Sawant.

Advocate for the Respondent(s)

CORAM:

The Hon'ble ~~Ms.~~ Ms. Usha Savara, Member (A)

The Hon'ble Mr. J.P. Sharma, Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement ? *yes*
2. To be referred to the Reporter or not ? *yes*
3. Whether their Lordships wish to see the fair copy of the Judgement ? *x*
4. Whether it needs to be circulated to other Benches of the Tribunal ? *x*

U. Savara
(USHA SAVARA) 1.7.92
MEMBER (A)

mbm*